

# **NATIONAL COMPANY LAW APPELLATE TRIBUNAL**

## **PRINCIPAL BENCH**

**2<sup>nd</sup> FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI**

**DAILY CAUSE LIST DATED 20.09.2022 (TUESDAY)**

## **COURT-IV**

# **CASES SHALL BE HEARD ONLY IN PHYSICAL MODE**

**10:30 AM**

**In the Court of Hon'ble Mr. Justice Rakesh Kumar Jain, Member (Judicial), Hon'ble Mr. Kanthi Narahari, Member (Technical) and Hon'ble Dr. Alok Srivastava, Member (Technical)**

### **For Admission (After Notice)**

<b>S. No.</b>	<b>Case No.</b>	<b>Name of the parties</b>	<b>Counsel for Appellants</b>	<b>Counsel for Respondents</b>
<b>1.</b>	Comp. App. (AT) (Ins) No. 225 of 2022	Rajasthan State Industrial Development & Investment Corporation Ltd. (RIICO) Vs. Sandeep Kumar Bhatt Liquidator JL KNIT (India) Ltd.	Milind Kumar	Mohit Nandwani Sandeep Kr. Bhatt Kamal Tyagi

### **For Hearing**

<b>2.</b>	Comp. App. (AT) (Ins) No. 776 of 2022 & I.A. No. 2157 of 2022 <b>(PH)</b>	Jalesh Kumar Grover Resolution Professional for GPI Textiles Ltd. Vs. The Hongkong and Shanghai Banking Corporation Ltd. & Anr.	Abhishek Anand	
<b>3.</b>	Comp. App. (AT) (Ins) No. 683 of 2021 & I.A. No. 1806, 1807 of 2021 & 2013 of 2022 <b>(PH)</b>	Abhijit Guhathakurta Vs. AGC Networks Ltd.	Abhishek Swaroop	Tabrez Malawat Dhruv Dewan
<b>4.</b>	Comp. App (AT) (Ins) No. 712 of 2019	Bhagwan Singh Rawat. Vs. State Bank of India & Anr.	Mangesh Krishna	Ankur Mittal-R1 Abhishek Anand-RP
<b>5.</b>	Comp. App. (AT) (Ins) No. 743 of 2020 & I.A. No. 2937 of 2020 & 258 of 2022	Arvind Garg Liquidator of Carnation Auto India Pvt. Ltd. Vs. Jagdish Khattar & Ors.	Arvind Garg	Mukund Rawat-R1, R2, R3, R7, R11, R13, R14 & R16 Niharika Nagrath-R6 Antony R. Julian-R4, R5 & R10 Satyendra Kr. Rai-R9

6.	Comp. App. (AT) (Ins) No. 830 of 2020 & I.A. No. 3162 of 2022	Suchi Paper Mills Ltd. & Ors. Vs. Ashish Gupta Resolution Professional in the Matter of Anush Finlease and Construction Pvt. Ltd. & Ors.	Nikshubha Sethi	Suresh Dutt Dobhal Mehak Khurana-R1 Aashish Verma-R2 Suresh Dutt Dobhal- R3, R4 & R5 Aashish Gupta-RP
7.	Comp. App. (AT) (Ins) No. 890 of 2021	Damayanti Tea Industries Vs. Bochapathar Tea Estate Pvt. Ltd.	Abhinav Goyal	Subhro Sanyal
8.	Comp. App. (AT) (Ins) No. 990 of 2021	Gajendra Investment Ltd. Vs. Bleu Noir Infrastructure Development Pvt. Ltd.	Anuj P. Agarwala	Malak Bhatt Rajat Bector

**After the above**

**In the Court of Hon'ble Mr. Justice Rakesh Kumar Jain, Member (Judicial) and Hon'ble Dr. Alok Srivastava, Member (Technical)**

**For Hearing**

9.	Comp. App. (AT) (Ins) No. 436 of 2021 & I.A. No. 1125, 1126 & 1127 of 2021 <b>(PH)</b>	Pritam Jaiswal Vs. Punjab National Bank & Anr.	Rajeev Ranjan Raj	Ashok Kriplani-R2 RP Anmol Chandan-R1
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**02:00 PM**

**After rising of the Court of Chairperson**

**In the Court of Hon'ble Mr. Justice Rakesh Kumar Jain, Member (Judicial), Hon'ble Dr. Alok Srivastava, Member (Technical) and Hon'ble Mr. Barun Mitra, Member (Technical)**

**For Hearing**

10.	Comp. App. (AT) (Ins) No. 37 of 2021 <b>(PH)</b>	IDBI Bank Ltd. Vs. Sudip Bhattacharya, Liquidator of Tag Offshore Ltd.	Anshuj Dhingra	Dhrupad Vaghani Amir Arsiwala
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**By order of Hon'ble Chairperson  
-sd/-  
Registrar**